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are reviewed periodically by this Department and appropriate corrective steps are taken. Steps are also taken to remove the bottlenecks in production in the P blic Sector by the introduction of ir proved technology, assistance in the procurement of adequate raw materials, assistance in getting adequais and regular supply of power, wa er etc.

Written Answers

Industrial Li ences for Bulk Drugs

1427. DR. OKESH CHANDRA:

DR. SHRIMATI) NAJMA HEPTULLA:

SHRI K. V. R. S. BALA-SUBBA RAO:

Will the M nister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased of st te-

- (a) how m ny applications for grant of Industrial Licences for bulk drugs, drugs formulations and expansion of capacity have been received during the last three years, name of the units, items applied capacity applied.
- (b) how many out of them have been approved with details of approval i.e. Industrial Licence Number, date Letter of Intent Number, date, name of Uni s, items and capacity approved, whe her implemented or not, if so, when; incl
- (c) what is the number of the applications pending or rejected, with reasons therefor'

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI DALI IR SINGH): (a) to (c). The information is being collected and will be laid (n the Table of the House.

Revenue Co lection through Enhancement of Price of Petroleum Products

1428. SHRIMATI KANAK MUKH-ERJEE: Will the Minister of PETRO-LEUM, CHE VICALS AND FERTILI-ZERS be pleased to state:

(a) total amount of revenue collected or expect d to be collected through enhancement of the prices of petroleum products and fertilizers between 1979 and 1981;

- (b) whether some State Governments have demanded a part of this revenue for the States as they feel that they have been deprived of the share of Central Excise duty as a resuit of the price hike through administrative order; and
- (c) if so, what is Government's re action thereto?

THE MINISTER OF PETROLEUM, CREMICALS AND **FERTILIZERS** (SHRI P. C. SETHI): (a) to (c). The information is being collected and will be placed on the Table of the Sabha.

डाक प्रपत्नों की कमी

1429 श्री रामभगत पासवान : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या बिहार के हर डाकघर में ग्रावश्यक डाक फर्मो का इसलिये ही गया है कि सर्किल श्रीफिस पटना द्वारा 1978 में टेंडर स्रामंत्रित किये जाने के पश्चात् इन फार्मी की सप्लाई हेत् दिये गये ठेके का 1979-80 में नवीकरण नहीं किया गया तथा पुराने टेंडर को नया टेंडर मानकर लगभग 2 लाख रुपये का गबन किया गया था:
- (ख) क्या यह सच है कि ग्राडिट पार्टी ने उस गबन के लिये एक खास उच्च ग्रधिकारी को ग्रभ्यारोपित किया है जिसने अनुचित साधनों का प्रयोग कर मामले को दबाने का प्रयास विध्या है:
- (ग) क्या यह भी सच है कि उक्त ग्रधिकारी किसी ग्रन्य व्यक्ति के नाम से मुंगेर में एक बीड़ी की फैक्टरी चलाता रहा है जिसमें प्रतिदिन 1500 मजदूर काम करते हैं ; ग्रीर